

**Traffic Violations in Delhi**

1331. SHRI R. S. PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether traffic violations in Delhi in 1975 were more as compared to 1974; and

(b) if so, the percentage rise?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). During the year 1975, 2,01,095 persons were prosecuted for traffic violations as compared to 1,65,722 during the year 1974. There was thus an increase of 21.34 per cent during 1975. This increase was because of the special drive launched by the traffic police to improve traffic conditions in Delhi.

**Industrial co-operation between India and E.C.M.**

1332. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are considering of forming a new group in which India and the European Common Market will deal with new forms of industrial co-operation; and

(b) if so, broad features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). Exploratory discussions were held by the Minister of Industry and Civil Supplies with the Commissioner in charge of Industry in the E.E.C. to see whether India and E.E.C. could have a joint study group to cover various forms of industrial co-operation such as bilateral co-operation including transfer of technology, setting up projects in 3rd countries, etc.

**Restoration of illegally transferred Land to Tribal People in Tripura**

1333. SHRI BIREN DUTTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether restoration of tribal people's land, illegally transferred to non-tribals, is taking-place in Tripura;

(b) whether some difficulties created by non-tribal land grabbers are causing delay in the process; and

(c) if so, the steps Government propose to take to speed up the cases of restoration of tribal land to the tribal people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) Yes, Sir. So far orders have been passed in 152 cases for restoration of land to tribals.

(b) No specific instances have been reported.

(c) Specially selected officers are being positioned by the State Government to speed up the work of restoration of land alienated by tribals.

**Per capita G.N.P. in India**

1334 SHRI SHANKERRAO SAVANT: Will the Minister of PLANNING be pleased to state:

(a) the per capita G.N.P. in India during 1972-73, 1973-74 and 1974-75; and

(b) the percentage of its rise or fall in each of these years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) The per